

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.3145  
ANSWERED ON 20.03.2023**

**SET UP OF NEW KENDRIYA VIDYALAYAS IN KARNATAKA**

**3145. SHRI G.M. SIDDESHWAR:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government of Karnataka has submitted any proposal to open new Kendriya Vidyalayas (KVs) across the State;
- (b) if so, the details thereof including the status thereof;
- (c) the status of establishment of the new Kendriya Vidyalaya (KV) in Karnataka, district-wise; and
- (d) the details of work done so far and details of time to be taken to complete the project?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) to (d) Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority. KVs are not opened on the criteria of state-wise, district/area-wise and location-wise. At present, 52 KVs are functioning in the State of Karnataka.

As per information received from Kendriya Vidyalaya Sangathan (KVS), 10 proposals for establishment of new KVs at Yadgir (Yadgir), Tevarachatanahalli (2<sup>nd</sup> KV) (Shivamogga), Kasaba Hobli (Chitradurga), Elaragi (D) (Raichur), Sasivegara (Raichur), Arakera (Raichur), Gadag (Gadag), Kokathanur (Belagavi), Kalloli (Belagavi) and Koradakere (Koppal) have been received from the State Government of Karnataka. These proposals for establishment of new KV are subject to approval of the competent authority.

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